

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-128/2023/11058 /A

From :- Smti Jayshree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Poli Katakji,
Member,
Motor Accidents Claims Tribunal,
Dhubri.

Dated Guwahati the 14th November, 2024.

Sub: **Casual leave.**

Ref:- Your letter No. MACT/ESSTT/DHU/02/2021-24/2747, dtd. 13.11.2024.

Madam,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 16.11.2024, along with station leave permission from the morning of 15.11.2024 till the evening of 17.11.2024.** The District & Sessions Judge, Dhubri, and in his absence, the next senior most Judicial Officer available at the station would remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-128/2023/11059-11060/A, dated , 14-11-24
Copy to:

1. The District & Sessions Judge, Dhubri.
2. The Project Manager, Gauhati High Court, Guwahati.

[Signature]
JT. REGISTRAR (VIGILANCE)

[Signature]